

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †4570**

TO BE ANSWERED ON THE 8TH JANUARY, 2019/ PAUSHA 18, 1940 (SAKA)

ONLINE FRAUD CASES

†4570. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons using internet who have become victims of online fraud during each of the last three years;**
- (b) the steps taken by the Government to prevent people from becoming victims of online fraud;**
- (c) the number of cases of online fraud registered during the said period and the amount involved in these cases, State-wise;**
- (d) the number of cases solved/not solved by the police during the said period, State-wise; and**
- (e) the steps taken by the Government to solve the unsolved cases?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): 'Police' and 'Public' are State subjects as per the Constitution of India and States are primarily responsible for prevention, detection and investigation of crimes through their law enforcement machinery. The Law Enforcement Agencies take legal action as per provisions of law against the cyber fraud offenders. Steps have also been taken to spread awareness about such frauds, issue of alerts/advisories, training of law

enforcement agencies, etc. to prevent such frauds and to speed up investigation.

As per National Crime Records Bureau (NCRB), the details of State/UT wise cases registered, victims registered, cases charge sheeted, cases convicted, cases disposed off by police, cases pending investigation at the end of the year, persons arrested, persons charge sheeted and persons convicted under Cheating (section 420 IPC), forgery (section 465, 468 & 471 IPC) and Criminal Breach of Trust/Fraud (section 406, 408 & 409 IPC) for Cyber Crimes during 2014-2016 is at Annexure-I. Data on amount of money involved is not maintained centrally by MHA in such cases.

State/UT-wise Cases Registered (CR), Victims registered (VICT), Cases ChargeSheeted (CCS), Cases Convicted (CON), Cases Disposed off by Police (CDIS)*, Cases Pending Investigation at the end of the year (CPIEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under various heads under Cyber Fraud under Cyber Crimes during 2014

SL	State/UT	Cheating (Sec.420 IPC)									Forgery (Secs.465, 468 & 471)								
		CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV
1	Andhra Pradesh	30	30	4	0	6	43	18	6	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	4	4	0	0	3	1	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	5	5	3	0	3	2	5	5	0	0	0	0	0	0	0	0	0	0
6	Goa	18	18	0	1	1	25	1	0	2	0	0	0	0	0	1	0	0	0
7	Gujarat	66	66	7	0	52	15	19	11	0	1	1	1	0	1	0	2	2	0
8	Haryana	3	3	0	0	0	3	0	0	0	1	1	1	0	1	0	2	2	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	1	1	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	18	18	0	0	3	17	5	0	0	0	0	0	0	5	0	0	0	0
14	Madhya Pradesh	21	21	11	0	13	8	17	17	0	11	11	7	0	7	4	28	28	0
15	Maharashtra	671	681	89	1	192	560	169	140	1	37	39	3	0	5	38	25	5	0
16	Manipur	3	3	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	6	6	2	0	4	2	2	2	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	27	27	4	0	6	21	4	4	0	6	6	1	0	2	4	1	1	0
21	Punjab	5	5	0	0	0	5	3	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	90	90	12	0	72	30	21	21	0	1	1	0	0	1	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	14	23	0	0	1	31	4	0	0	1	1	0	0	0	5	0	0	0
25	Telangana	7	7	2	0	2	5	7	2	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	61	61	25	0	33	30	41	25	0	0	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	14	18	1	0	1	15	1	1	0	1	1	0	0	0	1	0	0	0
	TOTAL STATE(S)	1064	1087	160	2	392	818	317	234	3	59	61	13	0	17	58	58	38	0
30	A & N Islands	7	7	2	0	2	9	2	3	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	19	19	5	0	17	18	9	5	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	25	26	1	0	1	30	7	1	0	4	4	0	0	0	23	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	51	52	8	0	20	57	18	9	0	4	4	0	0	0	23	0	0	0
	TOTAL (ALL INDIA)	1115	1139	168	2	412	875	335	243	3	63	65	13	0	17	81	58	38	0

Source: Crime in India

Note : CDIS* - Cases transferred to other Police station or Magistrate & Cases not investigated u/s 157(1) (b) of Cr.PC were not included in 2014 & 2015.

State/UT-wise Cases Registered (CR), Victims registered (VICT), Cases ChargeSheeted (CCS), Cases Convicted (CON), Cases Disposed off by Police (CDIS)*, Cases Pending Investigation at the end of the year (CPIEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under various heads under Cyber Fraud under Cyber Crimes during 2014

SL	State/UT	Criminal Breach of Trust/Fraud - Total (Secs.406, 408 & 409) (A+B)									Credit /Debit Card (A)									Others (B)								
		CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Gujarat	3	3	0	0	2	1	0	0	0	1	1	0	0	0	1	0	0	0	2	2	0	0	2	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
13	Kerala	1	1	0	0	0	2	1	0	0	1	1	0	0	0	1	1	0	0	0	0	0	0	0	1	0	0	0
14	Madhya Pradesh	2	2	1	0	1	1	2	2	0	0	0	0	0	0	0	0	0	0	2	2	1	0	1	1	2	2	0
15	Maharashtra	33	39	13	0	19	16	28	14	0	4	4	2	0	2	2	2	0	29	35	11	0	17	14	26	12	0	
16	Manipur	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
21	Punjab	1	1	0	0	0	2	0	0	0	1	1	0	0	0	1	0	0	0	0	0	0	0	1	0	0	0	
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27	Uttar Pradesh	9	9	6	0	6	3	7	6	0	2	2	0	0	0	2	0	0	0	7	7	6	0	6	1	7	6	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
29	West Bengal	1	1	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	1	0	0	0	
	TOTAL STATE(S)	50	56	20	0	28	28	38	22	0	9	9	2	0	2	7	3	2	0	41	47	18	0	26	21	35	20	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	1	1	0	0	0	1	0	0	0	1	1	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	3	3	0	0	0	3	1	0	0	0	0	0	0	0	0	0	0	3	3	0	0	0	3	1	0	0	
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	4	4	0	0	0	4	1	0	0	1	1	0	0	0	1	0	0	0	3	3	0	0	0	3	1	0	0
	TOTAL (ALL INDIA)	54	60	20	0	28	32	39	22	0	10	10	2	0	2	8	3	2	0	44	50	18	0	26	24	36	20	0

Source: Crime in India

Note : CDIS* - Cases transferred to other Police station or Magistrate & Cases not investigated u/s 157(1) (b) of Cr.PC were not included in 2014 & 2015.

State/UT-wise Cases Registered (CR), Victims registered (VICT), Cases ChargeSheeted (CCS), Cases Convicted (CON), Cases Disposed off by Police (CDIS)*, Cases Pending Investigation at the end of the year (CPIEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under various heads under Cyber Fraud under Cyber Crimes during 2015

SL	State/UT	Cheating (Sec.420 IPC)									Forgery (Secs.465, 468 & 471)								
		CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV
1	Andhra Pradesh	54	54	5	0	13	84	27	6	0	5	5	0	0	0	5	5	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	26	26	4	0	4	22	59	8	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	8	8	3	0	5	5	8	5	0	0	0	0	0	0	0	0	0	0
6	Goa	2	2	0	0	13	14	0	0	0	0	0	0	0	1	0	0	0	0
7	Gujarat	88	88	17	0	70	33	27	32	0	3	3	2	0	3	0	6	6	0
8	Haryana	6	6	1	0	2	7	3	1	0	1	1	1	0	1	0	30	30	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	18	18	0	0	0	20	3	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	20	20	5	0	9	28	10	7	0	1	1	0	0	1	5	0	0	0
14	Madhya Pradesh	19	19	9	0	12	15	17	14	0	5	5	3	0	5	4	8	7	0
15	Maharashtra	1247	1247	87	0	312	1494	238	190	0	19	20	5	0	11	46	10	18	0
16	Manipur	2	2	0	0	0	5	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	8	10	2	0	3	7	3	2	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	1	1	0	0	0	1	7	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	233	233	20	0	28	226	44	38	0	0	0	2	0	2	2	2	2	0
21	Punjab	0	0	1	0	3	2	0	1	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	153	153	20	0	142	41	37	37	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	5	5	11	0	17	19	9	14	0	0	0	0	0	1	4	0	0	0
25	Telangana	193	194	16	0	23	175	200	19	0	3	3	0	0	0	3	3	0	0
26	Tripura	2	2	0	0	0	2	1	0	0	1	1	0	0	0	1	1	0	0
27	Uttar Pradesh	35	35	41	8	54	11	43	48	12	0	0	0	0	0	0	0	0	0
28	Uttarakhand	1	1	0	0	1	0	2	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	27	27	2	0	7	35	2	2	0	1	1	0	0	0	2	0	0	0
	TOTAL STATE(S)	2147	2150	244	8	718	2245	733	424	12	40	41	13	0	24	74	72	63	0
30	A & N Islands	1	1	1	0	1	9	1	1	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	53	53	5	2	14	57	9	6	2	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	54	54	9	0	22	62	11	10	0	5	5	0	0	0	28	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	108	108	15	2	37	128	21	17	2	5	5	0	0	0	28	0	0	0
	TOTAL (ALL INDIA)	2255	2258	259	10	755	2373	754	441	14	45	46	13	0	24	102	72	63	0

Source: Crime in India

Note : CDIS* - Cases transferred to other Police station or Magistrate & Cases not investigated u/s 157(1) (b) of Cr.PC were not included in 2014 & 2015.

State/UT-wise Cases Registered (CR), Victims registered (VICT), Cases ChargeSheeted (CCS), Cases Convicted (CON), Cases Disposed off by Police (CDIS)*, Cases Pending Investigation at the end of the year (CPIEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under various heads under Cyber Fraud under Cyber Crimes during 2015

SL	State/UT	Criminal Breach of Trust/Fraud - Total (Secs.406, 408 & 409) (A+B)									Credit /Debit Card (A)									Others (B)								
		CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV
1	Andhra Pradesh	1	1	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	1	1	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	2	2	1	0	1	1	1258	5	0	0	0	0	0	0	0	0	0	0	2	2	1	0	1	1	1258	5	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	1	1	1	0	1	1	5	5	0	1	1	1	0	1	1	5	5	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	1	1	0	0	0	3	0	0	0	0	0	0	0	1	0	0	0	0	1	1	0	0	0	2	0	0	0
14	Madhya Pradesh	0	0	1	0	1	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1	0	1	1	0
15	Maharashtra	20	20	9	0	12	24	12	13	0	7	7	2	0	2	7	4	3	0	13	13	7	0	10	17	8	10	0
16	Manipur	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	2	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
25	Telangana	3	3	1	0	1	2	4	2	0	0	0	0	0	0	0	0	0	0	3	3	1	0	1	2	4	2	0
26	Tripura	2	2	0	0	0	2	2	0	0	0	0	0	0	0	0	0	0	0	2	2	0	0	0	2	2	0	0
27	Uttar Pradesh	10	10	8	0	11	2	9	8	0	10	10	7	0	10	2	9	7	0	0	0	1	0	1	0	0	1	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	2	2	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	0	0	3	0	0	0
	TOTAL STATE(S)	42	42	21	0	27	43	1292	34	0	18	18	10	0	13	12	18	15	0	24	24	11	0	14	31	1274	19	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	1	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	1	3	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	3	0	0	0	
	TOTAL (ALL INDIA)	42	42	21	0	28	46	1292	34	0	18	18	10	0	14	12	18	15	0	24	24	11	0	14	34	1274	19	0

Source: Crime in India

Note : CDIS* - Cases transferred to other Police station or Magistrate & Cases not investigated u/s 157(1) (b) of Cr.PC were not included in 2014 & 2015.

State/UT-wise Cases Registered (CR), Victims registered (VICT), Cases ChargeSheeted (CCS), Cases Convicted (CON), Cases Disposed off by Police (CDIS), Cases Pending Investigation at the end of the year (CPIEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under various heads under Cyber Fraud under Cyber Crimes during 2016

SL	State/UT	Cheating (Sec.420 IPC)									Forgery (Secs.465, 468 & 471)								
		CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV
1	Andhra Pradesh	121	121	15	0	28	177	24	15	0	2	2	0	0	0	7	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	9	9	3	0	19	12	6	3	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	12	12	10	0	10	7	14	10	0	0	0	0	0	0	0	0	0	0
6	Goa	7	7	1	0	5	16	5	2	0	1	1	0	0	0	2	0	0	0
7	Gujarat	142	142	23	0	118	57	97	49	0	8	8	5	0	8	0	14	14	0
8	Haryana	5	5	5	0	6	6	8	5	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	3	3	0	0	0	23	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	26	26	7	0	11	43	22	12	0	2	2	1	0	1	6	1	1	0
14	Madhya Pradesh	12	12	1	0	8	19	38	35	0	9	9	3	0	4	9	16	5	0
15	Maharashtra	1393	1404	114	0	654	2233	344	231	0	29	29	3	0	5	70	16	9	0
16	Manipur	3	3	3	0	3	5	3	3	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	7	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	185	185	70	0	82	329	77	74	0	4	4	1	0	1	5	1	1	0
21	Punjab	1	1	1	0	1	2	1	1	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	230	232	12	0	197	74	28	28	0	3	3	0	0	3	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	13	13	1	0	5	27	14	7	0	1	1	0	0	0	5	1	0	0
25	Telangana	49	49	44	0	61	163	50	45	0	0	0	0	0	0	3	0	0	0
26	Tripura	1	1	0	0	0	3	1	0	0	1	1	0	0	1	1	0	0	0
27	Uttar Pradesh	58	58	24	4	36	33	73	27	6	12	12	1	0	12	0	9	4	0
28	Uttarakhand	4	4	1	0	2	2	2	2	0	0	0	0	0	0	0	0	0	0
29	West Bengal	39	39	1	0	2	72	30	1	0	7	7	1	0	1	8	6	2	0
	TOTAL STATE(S)	2313	2326	336	4	1248	3310	837	550	6	79	79	15	0	36	117	64	36	0
30	A & N Islands	1	1	1	0	1	9	1	1	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	5	5	13	0	29	33	7	13	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	10	10	5	0	7	65	8	5	0	2	2	1	0	1	29	0	1	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	16	16	19	0	37	107	16	19	0	2	2	1	0	1	29	0	1	0
	TOTAL (ALL INDIA)	2329	2342	355	4	1285	3417	853	569	6	81	81	16	0	37	146	64	37	0

Source: Crime in India

State/UT-wise Cases Registered (CR), Victims registered (VICT), Cases ChargeSheeted (CCS), Cases Convicted (CON), Cases Disposed off by Police (CDIS), Cases Pending Investigation at the end of the year (CPIEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under various heads under Cyber Fraud under Cyber Crimes during 2016

SL	State/UT	Criminal Breach of Trust/Fraud - Total (Secs.406, 408 & 409) (A+B)									Credit /Debit Card (A)								Others (B)									
		CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV	CR	VICT	CCS	CON	CDIS	CPIEY	PAR	PCS	PCV
1	Andhra Pradesh	3	3	0	0	0	4	1	0	0	0	0	0	0	0	0	0	0	0	3	3	0	0	0	4	1	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	19	19	2	0	9	11	8	2	0	8	8	0	0	6	3	2	0	0	11	11	2	0	3	8	6	2	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	3	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	2	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	26	29	7	0	13	37	10	10	0	13	13	1	0	2	18	1	1	0	13	16	6	0	11	19	9	9	0
16	Manipur	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	1	0	1	1	0	1	0	0	0	1	0	1	0	0	1	0	0	0	0	0	0	1	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
25	Telangana	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0
26	Tripura	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0
27	Uttar Pradesh	5	5	2	0	2	5	1	2	0	5	5	2	0	2	5	1	2	0	0	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	3	3	0	0	0	6	0	0	0	0	0	0	0	0	0	0	0	0	3	3	0	0	0	6	0	0	0
	TOTAL STATE(S)	56	59	12	0	26	73	20	15	0	26	26	4	0	11	27	4	4	0	30	33	8	0	15	46	16	11	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	
	TOTAL (ALL INDIA)	56	59	12	0	26	76	20	15	0	26	26	4	0	11	27	4	4	0	30	33	8	0	15	49	16	11	0

Source: Crime in India

